

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 122 OF 2015 &  
IA NO. 194 OF 2015**

**Dated: 27<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member**

**In the matter of :**

**Gail Gas Ltd.**

**...Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Ajit Pudussery

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Prashant Bezbourah  
Mr. Sumit Kishore  
Ms. Aparna Vohra for R-1

Mr. K.K. Rai, Sr. Adv.  
Mr. Shiv Kumar Pandey for R-2

**ORDER**

List the matter on **05.08.2016**. In the meantime, pleadings be completed.

**(B.N. Talukdar)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**